

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 170/2022-R. Plan IA 2573/2021 IN C.P.(IB)-4367(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

NAME OF THE PARTIES:- Altair Industrial Technologies Private Limited

Section: Sec 30 Rule 11 of NCLT, 2016 U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 170 of 2022

Present:- Counsel, Avinash R Khanolkar a/w Surekha and Khushbu Bhanushali
appeared for the Applicant/RP through VC.

Counsel, Naushre Kholi a/w Dikshad Mehra and H. Chandani appeared
for the Resolution Applicant.

Heard Counsel for the parties for a considerable time on the last date of hearing, written
submissions filed by the parties are taken on record. **Reserved for Orders.**

IA 2573 of 2021

Present:- Counsel, Priyank Jadav a/w Ayush Rajani appeared for the Applicant.

Counsel, Rakesh Gupta appeared for Respondent no. 2/Bank of India
through VC.

Heard Counsel for the parties for a considerable time on the last date of hearing, written
submissions filed by the parties are taken on record. **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)